

PRL CIVIL JUDGE, Bengaluru Rural
SMITHA MALAGANVE
III Addl Civil Judge
Cause List Date: 25-08-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 471/2020 (SUMMONS) IA/1/2020		MANJUNATHA G ALIAS MANJUNATHA GOVINDAPPA Vs RAGHAVENDRA M	JOHN PAL
2	O.S. 273/2007 (HEARING) IA/1/2007		THAMMAIAH Vs CHIKKAKEMPAIAH	V. T. RAYARADDI
3	O.S. 1513/2014 (HEARING) IA/1/2014		MURALI. S Vs PRABHAVATHI	D. A. SUDHEER
4	O.S. 337/2015 (HEARING) IA/1/2015		D POONGAVANAM Vs T D MUNIRAJU	K.B.VENKATA REDDY
5	O.S. 783/2015 (HEARING)		J.R.SRINIVAS MURTHY Vs THE COMMISSIONER	J.R.SHANTHALA
6	O.S. 1063/2015 (HEARING) IA/1/2015		MAYUR CONSTRUCTIONS REPTD BY MUNIRAJ REDDY Vs N.C.KAR	SANJIVA V. BELAGALI
7	O.S. 95/2016 (HEARING) IA/1/2016 IA/2/2016		ANIRUDH REP T.MANJULAMMA Vs SADASHIVA REDDY	K.N. NAGARATHNAMMA.
8	O.S. 101/2016 (HEARING) IA/1/2016		H.CHANNAHANUMAIAH Vs LINGARAJU	ANAND V
9	O.S. 363/2018 (HEARING) IA/1/2018		CHOWDAPPA Vs JAGANATH H.N	NARASIMHARAJU
10	O.S. 609/2020 (HEARING) IA/1/2020 IA/2/2020		S SUMANA SRINIVAS Vs NAGARAJ U	M/S SASTRY AND CO
11	O.S. 610/2020 (HEARING) IA/1/2020 IA/2/2020		S SUMANA SRINIVAS Vs NAGARAJ U	M/S SASTRY AND CO
12	O.S. 611/2020 (HEARING) IA/1/2020 IA/2/2020		S VANI SUBRAMANYAM Vs NAGARAJ U	M/S SASTRY AND CO
13	O.S. 612/2020 (HEARING) IA/1/2020 IA/2/2020		S VANI SUBRAMANYAM Vs NAGARAJ U	M/S SASTRY AND CO
14	O.S. 53/2019 (ISSUES.) IA/1/2019		T. SURESH BABU Vs VEERA PATIL	G. DHANARAJ

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15	O.S. 529/2012 (ARGUMENTS) IA/1/2012		LAKSHMIDEVAMMA Vs BHYRAPPA	JAYARAJ GOWDA
16	O.S. 541/2013 (ARGUMENTS) IA/1/2013 IA/2/2013 IA/3/2013		S.LAKSHMI Vs UMASHANKAR	B.V.RAMA MOORTHY AND OTHERS
17	O.S. 959/2015 (ARGUMENTS) IA/1/2015		N.SUBRAMANI Vs NAGAMMA	D.N.ARUNKUMAR
18	O.S. 949/2016 (ARGUMENTS) IA/1/2016		SEETHARAMA KARASEVA SAMITHI REP PREMA KUMARI Vs AGARA GRAMA PANCHAYATHI REP PDO	S.NAGARAJA
19	O.S. 539/2020 (A.D.R) IA/1/2020		G SANTHOSH KUMAR Vs D. NANDA KUMAR	VINAY KUMAR M.C
20	O.S. 103/2013 (CALL ON) IA/1/2013		RAJU Vs LALITHA	S.M.RAJASHEKARAI AH
Cases listed below are adjourned due to Covid 19				
21	O.S. 235/2011 (HEARING)	27-08-2020	ABRAHAM Vs ANNAIAH REDDY	
22	O.S. 1221/2014 (HEARING) IA/1/2014	27-08-2020	G.PARVATHAMMA Vs N.JAYARAMAREDDY	H.Y.NAGARAJA AND VASANTH KUMAR B.M
23	O.S. 63/2015 (HEARING) IA/1/2015 IA/2/2015	27-08-2020	C.N.KRISHNAMURTHY Vs HARISH	K.V.S
24	O.S. 167/2017 (HEARING) IA/1/2017	27-08-2020	LAKSHMAMMA Vs CHIKKAMMA	KESHAV KUMAR
25	O.S. 1685/2007 (ARGUMENTS) IA/1/2007	27-08-2020	M. BALAPPA Vs MUNICHOWDAPPA	B. C. RAJANNA
26	O.S. 261/2011 (ARGUMENTS)	27-08-2020	PATTALAMMA Vs GOWRAMMA	T.S. RAVINDRA KUMAR
27	O.S. 1379/2011 (ARGUMENTS) IA/1/2011 IA/2/2011	27-08-2020	G.M KRISHNAPPA Vs THE SECRETARY TO GOVT OF KARNATAKA	H. NAGARAJA
28	O.S. 467/2019 (SUMMONS) IA/1/2019	01-10-2020 (11:00-12:00 AM)	M. NARAYANA REDDY REP BY D GURUMURTHY REDDY Vs R. PRABHAKAR REDDY	T.N. VISHWANATH

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29	O.S. 865/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020 (11:00-12:00 AM)	ORKAY INTERIORS AND MODULAR PRIVATE LIMITED REP BY NAVEEN KUMAR D. Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
30	O.S. 695/2016 (A.D.R) IA/1/2016	01-10-2020 (3.00- 4.00 PM)	K.C. SHYLAJA Vs D. ANTHONY	K.R. LAKSHMANA RAO
31	O.S. 1095/2017 (STEPS) IA/1/2017	01-10-2020	BABULAL V PATEL Vs KRISHNAPPA	B RANGASWAMY
32	O.S. 565/2018 (STEPS) IA/1/2018	01-10-2020	FARIS AHAMADH Vs S. BHASKAR	S.D. VIJAYA LAKSHMI
33	O.S. 685/2015 (SUMMONS) IA/1/2015 IA/2/2015	01-10-2020	C.K.LEEJA SUNIL Vs C.Y.NARAYANAPPA	B.T.P.K
34	O.S. 1527/2015 (SUMMONS) IA/1/2015	01-10-2020	SUJATHA N. SHETTY Vs NAZEERUNNISSA	SHIVARAM BHAT P.G
35	O.S. 29/2016 (SUMMONS)	01-10-2020	SICGIL INDUSTRIAL GASES LTD REPTD BY SHANKARASUBRAMANI.S Vs MERU OXYGEN COMPANY REP SANDEEP SHANTHARAM	MANJUNATH.
36	O.S. 531/2019 (SUMMONS) IA/1/2019	01-10-2020	B. RAJANNA Vs ANJINAPPA	BABU T.N
37	O.S. 857/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020	S. KRISHNAMRAJ Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
38	O.S. 859/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	01-10-2020	SUNEETHA SATHISH Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
39	O.S. 861/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020	ORKAY INTERIORS AND MODULAR PRIVATE LIMITED REP BY NAVEN KUMAR D Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
40	O.S. 867/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020	B. VIKRAMANATHA REDDY Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES

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41	O.S. 869/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020	B. VIKRAMANATHA REDDY Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
42	O.S. 871/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020	S. RATHNA SHEKAR REDDY Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
43	O.S. 873/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	01-10-2020	S. RATHNA SHEKAR REDDY Vs HAJI SYED SAJID PASHA	CHAMPS ASSOCIATES
44	O.S. 1197/2019 (SUMMONS) IA/1/2019	01-10-2020	BIJAY KUMAR AGARWAL REP BY SURENDRA KUMAR BAJAJ Vs MUTHUVELU PANDIYAN	SRINIVAS AND BADRI ASSOCIATES
45	O.S. 3/2020 (SUMMONS) IA/3/2019 IA/1/2019 IA/2/2019	01-10-2020	M. NAGARAJU Vs THE TAHSILDHAR	B. R. PRASANNA
46	O.S. 245/2020 (SUMMONS) IA/1/2020	01-10-2020	G.K. SHIVANNA Vs A.M. SHARATH CHANDRA	K. NARAYANASWAMY
47	O.S. 409/2020 (SUMMONS) IA/1/2020 IA/2/2020	01-10-2020	GEORGE PEARSON Vs SUNRISE GROUP	SHIVA AND SHIVA
48	O.S. 535/2020 (SUMMONS)	01-10-2020	CANARA BANK, CHIKKA BANAVARA BRANCH, REP BY ITS SENIOR BRANCH MANAGER AND P A HOLDER ARCHANA Vs RATHNAMMA	H M MANJUNATH
49	O.S. 779/2016 (NOTICE)	01-10-2020	MALLIKARJUN T Vs THE STATE OF KARNATAKA	MURTHY D L
50	O.S. 1011/2018 (NOTICE) IA/1/2018	01-10-2020	C. MANJUNATHA Vs NAVEEN KUMAR	MALATESH S.R
51	Misc 62/2019 (NOTICE) IA/1/2019	01-10-2020	H. MOHAMMED RAFI Vs K. SHIVAMURTHY	C. BYREDDY
52	Misc 87/2019 (NOTICE) IA/1/2019	01-10-2020	C. SUBRAMANYAM REDDY DIED BY LRS C. GEETHA Vs ADI REDDY	K.V RAMESH KUMAR

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53	Misc 29/2020 (NOTICE)	01-10-2020	K.N KRISHNAPPA Vs GANGAPPA	K.L SUJAYA
54	O.S. 379/2020 (NOTICE) IA/1/2020	01-10-2020	N G RAMESH BABU AND OTHERS Vs MANJUNATH ALIAS PAGADE MANJU	M.V.HIREMATH
55	O.S. 713/2018 (HEARING) IA/1/2018 IA/2/2018	01-10-2020	KRISHNA KUTTER GREEN HOUSE OWNERS WELFARE ASSOCIATION REP BY BINO THOMAS Vs MUNINANJAPPA K.	V.N.K
56	O.S. 1347/2018 (HEARING) IA/1/2018	01-10-2020	K S SRIDHAR Vs S V BALAKRISHNA	H S SOMNATH
57	O.S. 23/2008 (EVIDENCE.) IA/1/2008	01-10-2020	R. MONICA Vs CHANDRAMMA	H. B. RUDRESH
58	O.S. 733/2008 (EVIDENCE.) IA/1/2008	01-10-2020	M. NAGARAJ Vs NARAYANASWAMY	G. S. SRIKANTESWARAN
59	O.S. 131/2010 (EVIDENCE.) IA/1/2010	01-10-2020	PRAKASH Vs S. M. PATALAPPA	P. VENKATA SHIVA REDDY and OTH
60	O.S. 293/2011 (EVIDENCE.)	01-10-2020	BYLAMMA Vs H RAMAIAH	MYLARAIAH ASSOCIATES
61	O.S. 823/2013 (EVIDENCE.) IA/1/2013	01-10-2020	C. PUTTARAJU Vs SURESH C.	PRAVEENA B.R.
62	O.S. 1515/2013 (EVIDENCE.) IA/1/2013	01-10-2020	R.B.D. PLOT OWNERS ASSOCIATION REPTD BY SWAMINATHAN SUBRAMANIAM Vs KALYANAAMMA	SUNDARASWAMY AND RAMDAS
63	O.S. 419/2014 (EVIDENCE.) IA/1/2014	01-10-2020	SHIVARAM BHAT Vs GOPALKRISHNA	KUMAR AND BHAT
64	O.S. 1319/2014 (EVIDENCE.) IA/1/2014	01-10-2020	RAMAIAH.S Vs ANJINAPPA.B.V.	J.ISAAC
65	O.S. 1359/2014 (EVIDENCE.) IA/1/2014	01-10-2020	USHA. R. REPTD. BY KARAGEGOWDA-PA HOLDER Vs H. S. LOKESH	SRINIVASA
66	O.S. 1481/2014 (EVIDENCE.) IA/1/2014	01-10-2020	RAMASWAMY K. Vs LAKSHMINARASAMMA	M. S. SHIVAKUMAR

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67	O.S. 541/2015 (EVIDENCE.) IA/1/2015	01-10-2020	SHEKARAN RAMESH Vs R MAHESH	NAGABUSHAN AND ASSOCIATES
68	O.S. 327/2016 (EVIDENCE.) IA/1/2016	01-10-2020	FATHIMUNISSA Vs ALAMELAMMA	M.S.VARADARAJAN
69	Misc 41/2016 (EVIDENCE.)	01-10-2020	Prema Vs Devaraju	S Shamanna
70	O.S. 687/2017 (EVIDENCE.) IA/1/2017	01-10-2020	Manohara P Vs M Ravi	USK
71	O.S. 901/2017 (EVIDENCE.) IA/1/2017	01-10-2020	C UMA Vs ANANDA	G NARAYANA RAO
72	O.S. 371/2018 (EVIDENCE.) IA/1/2018	01-10-2020	CHRISTY DAVID Vs NAGARAJ	G.V. RAVI
73	O.S. 521/2018 (EVIDENCE.) IA/1/2018	01-10-2020	VIVEKANANDAN REP BY P M DHUKARAM Vs PERUMAL	BHARATH KUMAR V.
74	O.S. 623/2018 (EVIDENCE.) IA/1/2018	01-10-2020	PRESTIGE ADVERSTING Vs MUNIRAM REDDY	KIRAN R.
75	O.S. 675/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	01-10-2020	IMRAN U1 HUQ Vs B N RAMESH	C. NAGARAJ
76	O.S. 739/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	01-10-2020	BASAVARAJ PATIL Vs PROVIDENT HOUSING LIMITED	M.M.K
77	O.S. 1093/2018 (EVIDENCE.) IA/1/2018	01-10-2020	INDRANI S. Vs CHANDRAKALA	MUNISWAMY S.G
78	O.S. 1143/2018 (EVIDENCE.) IA/1/2018	01-10-2020	S VAIDYANATH Vs GAYATHRI	L.SURESH.
79	O.S. 1209/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	01-10-2020	S. VIJAYALAKSHMI Vs THE COMMISSIONER	GURUDHATTA
80	O.S. 121/2019 (EVIDENCE.) IA/1/2019	01-10-2020	B JAYANNA Vs MUNIYAPPA	R BALA REDDY
81	O.S. 271/2019 (EVIDENCE.) IA/1/2019	01-10-2020	JAGJIT SWAIN REP BY PRATIBHA ARORA Vs NAGAPPA S CHAKRASALI	B.S JEEVAN KUMAR

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82	O.S. 309/2019 (EVIDENCE.) IA/1/2019	01-10-2020	TINKY SUSAN CHACKO Vs RAMAMSWAMY	B.S JEEVAN KUMAR
83	O.S. 311/2019 (EVIDENCE.) IA/1/2019	01-10-2020	RAJAMANI S. Vs G NAGABHUSHANA	B.S JEEVANKUMAR
84	O.S. 1531/2019 (EVIDENCE.) IA/1/2019	01-10-2020	S. VIJAYALAKSHMI Vs M. HEMANTH KUMAR	K.M JAGANATH
85	O.S. 895/2010 (ARGUMENTS) IA/1/2010 IA/2/2010 IA/3/2010	01-10-2020	K. MUTHU Vs NEELA	V.P. SHANMUGAM
86	O.S. 1755/2014 (ARGUMENTS) IA/1/2014	01-10-2020	G MOHAN Vs AMBUJAKSHI	MANU SHANKAR
87	O.S. 635/2016 (ARGUMENTS) IA/1/2016	01-10-2020	ANILDEV V Vs THE PRINCIPAL SECRETARY	
88	O.S. 967/2011 (A.D.R) IA/1/2011	01-10-2020	BAIRAMMA Vs REVAMMA	HAJIRA BI
89	O.S. 11/2012 (A.D.R) IA/1/2012	01-10-2020	VENKATESHA MURTHY Vs SUSHEELAMMA	BHUSHANI KUMAR
90	O.S. 965/2012 (A.D.R) IA/1/2012	01-10-2020	CHANDRAMMA Vs NARAYANA @NARAYANASWAMY	N. R. RAGHAVENDRA
91	O.S. 1447/2012 (A.D.R) IA/1/2012	01-10-2020	AKKAYYAMMA Vs AMAL KUMAR NAG	ASWATHANARAYAN.S.N.
92	O.S. 127/2013 (A.D.R) IA/1/2013	01-10-2020	PADMAMMA Vs D.AMARANATH	B.S.NATARAJA
93	O.S. 443/2013 (A.D.R) IA/1/2013 IA/2/2013	01-10-2020	K.S.KUSHAL REPTD BY M.N.SOMASHEKAR Vs K.S.RENUKAPPA	M.D.BASAVANNA
94	O.S. 675/2013 (A.D.R) IA/1/2013	01-10-2020	RAMAKRISHNAPPA Vs BYRAPPA ALIAS BYRANNA	RAVI KUMAR AND ASHOK
95	O.S. 698/2013 (A.D.R) IA/1/2013	01-10-2020	D. AMARNATH Vs JAYAMMA	B.K. NARENDRABABU
96	O.S. 761/2013 (A.D.R) IA/1/2013	01-10-2020	SOWBHAGYA NARAYANASWAMY Vs B.G. KONDAPPA	SOMASHEKARA REDDY V.G.

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97	O.S. 765/2013 (A.D.R) IA/1/2013	01-10-2020	C. BALAKRISHNA Vs MUNIKRISHNAPPA	V.NAVEEN KUMAR
98	O.S. 1379/2013 (A.D.R) IA/1/2013	01-10-2020	NARASAPPA Vs MAGADI RANGAIAH	M.R.SHIVASHANKARAI AH
99	O.S. 1381/2013 (A.D.R) IA/1/2013	01-10-2020	GANGAIAH Vs MAGADI RANGAIAH	M.R.SHIVASHANKARAI AH
100	O.S. 229/2014 (A.D.R) IA/1/2014	01-10-2020	JANAKAMMA Vs LAKSHMAMMA	M.RUDRESH
101	O.S. 287/2014 (A.D.R) IA/1/2014	01-10-2020	B.M. CHIKKEGOWDA Vs MAHADEVIAIH	M. R. SHIVASHANKARAI AH
102	O.S. 443/2017 (A.D.R) IA/1/2017 IA/2/2017	01-10-2020	SHARFUNNISA, REP. BY HER GPA HOLDER SHEIK MOHAMMED YACOB Vs M/S JMT ENGINEERING WORKS, REP BY ITS PARTNER PATRICK JOSEPH	H. MAREGOWDA
103	O.S. 481/2017 (A.D.R) IA/1/2017	01-10-2020	B RUDRESH Vs NIRMALA	K NARAYANASWAY
104	O.S. 553/2017 (A.D.R) IA/1/2017	01-10-2020	K H NOUSHAD Vs M ANJINAPPA	R SHOBHA SHIVARAMESH GOWDA
105	O.S. 683/2017 (A.D.R) IA/1/2017	01-10-2020	Praksh Y Vs Smt. Sharada	RS
106	O.S. 695/2017 (A.D.R) IA/1/2017	01-10-2020	SEENAPPA Vs RANGASWAMY	VNJ
107	O.S. 1015/2017 (A.D.R) IA/1/2017	01-10-2020	JAYAMMA Vs SOMBAIAH	DSJ
108	O.S. 1029/2017 (A.D.R) IA/1/2017	01-10-2020	JAYAMMA Vs HARIPRASAD RAJ	DSJ
109	O.S. 1033/2017 (A.D.R) IA/1/2017	01-10-2020	JAYAMMA Vs M R GURURAJA RAO	DSJ
110	O.S. 1063/2017 (A.D.R) IA/1/2017	01-10-2020	H M SOMASUNDHAR Vs VENKATAPPA	R D VISHWANATH
111	O.S. 1065/2017 (A.D.R) IA/1/2017	01-10-2020	CMR VASANTH KUMAR Vs R UDAY	A G BALLOLLI

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112	O.S. 1457/2013 (CALL ON) IA/1/2013 IA/2/2013	01-10-2020	GANGAMMA Vs B. CHANAPPA	D.KRISHNA KUMAR
113	O.S. 491/2019 (OBJECTIONS) IA/1/2019	01-10-2020	NAGAPPA ALIAS NAGARAJU Vs RATHNAMMA	DASEGOWDA